

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

105

CP(IB) No.615/KB/2018
CA No. 635/KB/2018
CA (IB) No. 652/KB/2018
CA (IB) No. 722/KB/2018
CA (IB) No. 778/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH AUGUST, 2018, 10:30 A.M.

Name of the Company	Sri Munisuvrata Agri International Ltd.		
Under Section	10 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RATNANKO BANERJI, Sr. Adv. }
2. NEHA SOMANI, Pr.-C's } Corporate Applicant

Neha Somani
27/8/2018

1. ADV. K. V. VISWANATHAN }
2. ADV. MISS TANWI DE } Financial Creditors

Tanwi De
27/8/2018

1. Aparajita Rao }
2. Pallavi Gandhi } Punjab and Sind Bank

Jinan

1. Mr. Nilanjan Pal Choudhury }
2. Anirup Chatterjee } For Basudev Chandramullick

Basudev Chandramullick
27/8/18

1) Mr. Jishnu Choudhury, Advocate }
2) Mr. Anitra Basu, Advocate } For
3) Mr. Joydeep Guha, Advocate } the Centrum Financial Services Ltd.

Jishnu Choudhury
27/8/18

1. Shwetank Nigam, Adv } for Shareholders

Adm
mt
27/8/18

1. MRS. MANJU BHUTERIA, ADV } for Sleepwell
2. MR. SHAILENDRA JAIN, ADV } Indusin Co. Ltd
3. MRS. SWATI AGARWAL, ADV } in
CA 635 of 2018

Shyam, Adv
27/8/2018

ORDER

Ld. Counsel for Financial Creditor, for Corporate Applicant, for Punjab & Sind Bank, for Basudev Chandra Mullick, for Centrum Financial Services Ltd., for shareholders and for Sleepwell Industries is present.

All the respondents are directed to file reply affidavit within 7 days by serving copy of reply affidavit to the respective applicants. Applicants are directed to file rejoinder, if any, within 7 days of the date of receipt of reply affidavit by serving copy to the applicants.

List all the IA and Intervening Application for hearing along with CP on 14/09/2018 at 12 O' clock.

Sd

(Jinan K.R.)
Member (J)